

(6)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 199

Nathu Lal

Versus

Wos.

Date of Order	Orders
14.7.99	OA 498/97 None present for the applicant May be listed for admission on 4.11.99 <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> (GOPAL KRISHNA) Vice Chairman (J)
4.11.99	None present for the applicant even in the second round. May be listed for admission on 10.2.2000 <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> (GOPAL KRISHNA) Vice Chairman (J)
10.2.2000	None present for the applicant On perusal of the order sheet it appears that none was present for the applicant on 28.11.97, 10.9.98, 26.11.98, 4.7.99, 4.11.99 and today, when the case was listed for admission. It appears that the applicant has lost interest in the case. We therefore, dismiss the OA in default and for non-prosecution. <i>(Signature)</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>(Signature)</i> S. K. Agarwal Member (Judicial)

Copy sent
to applicant
vide 023
dated 18.12.00

23/2000